## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:85 ANSWERED ON:08.08.2012 COMPLAINTS AGAINST NBFCS Roy Shri Nripendra Nath

## Will the Minister of FINANCE be pleased to state:

- (a) the names of non-banking companies / plantation companies against whom complaints regarding non-payment of hard earned money of investors have been received or noticed by the Reserve Bank of India / Company Law Board during the last three years, State-wise and company-wise;
- (b) the number of complaints received so far against each company and the details of financial implications thereof;
- (c) whether any action has been taken / proposed to be taken by the Government against these companies;
- (d) if so, the details thereof;
- (e) whether several such companies have changed their names or converted into Nidhi companies and still running their business with the permission of Reserve Bank of India; and
- (f) if so, the details thereof?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (f): Information is being collected and will be laid on the Table of the House.